

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): Mr. Speaker I am very sorry to say that this matter came to my attention only about an hour ago when I was in the Rajya Sabha. Shri Gopal is a personal friend of mine. I am very much thick and thin with him, and I have no words to express my sympathy and regret for the injury that has happened to him.

Shri Khadilkar is not here today. He is coming back tomorrow from the WHO conference. I can tell you that I will convey to him the feelings and agony that have been expressed by members...

श्री विमल मिश्र : (मोतीहारी) प्राइम मिनिस्टर तो हैं । प्राइम मिनिस्टर से कहिए ।

SHI A. K. KISKU: However, may I say that I have taken note of all the points, all the issues, that have been raised by the members not only in this particular case, but also in other cases? About this particular case, I can say that Government will take a very serious view of the whole thing, but just at this moment, I hope the House will realise that in such a short time, it is not possible for me...

SHRI VIKRAM MAHAJAN: He can make a statement tomorrow (*Interruptions*).

SHRI JAGANNATHRAO JOSHI: (Shajapur): The matter is too serious. Why should he wait for Shri Khadilkar?

SHRI A. K. KISKU: I am only asking for some time to go into this, and I will make a statement as soon as I can.

SHRI PILOO MODY: To say that Mr. Khadilkar is not here is to say that the Government of India has gone to the WHO (*Interruptions*).

MR. SPEAKER: May I assure you that on your behalf I will be in touch with them? I will personally speak to the Prime Minister and will also have a discussion with the Minister, to enquire where lies the whole difficulty—what is the real problem. Something must be done. It is not only on behalf of MPs but of all citizens.

SHRI INDRAJIT GUPTA (Alipore): We want to make suggestions about the medical arrangements available here.

MR. SPEAKER: I will call a meeting of the General Purposes Committee and discuss it with you. Now, Mr. Samar Guha.

(ii) *Re. AGREEMENT BETWEEN GOVERNMENT OF INDIA, THE CHOGYAL OF SIKKIM AND POLITICAL PARTIES OF SIKKIM*

SHRI SAMAR GUHA (Contai): Today, we have had very good news to congratulate the people of Sikkim on their achieving the right of self-determination and having a document signed by the Chogyal of Sikkim and the representatives of the Sikkim National Party, the Sikkim National Congress, the Janata Congress and also the Secretary of the Ministry of External Affairs of the Government of India. In that document, they have agreed to set up a democratic policy in the country according to the genius and heritage of Sikkim.

MR. SPEAKER: What is it that you want?

SHRI SAMAR GUHA: They have been assured that there will be an elected legislature on the basis of adult franchise, an independent judiciary and an executive. They have been assured the right of self-determination. The most important part of the agreement is that they have, in that document, agreed to have a very close link with the Government of India whereby the Government of India will provide the head of the administration to ensure democratisation, good administration, communal harmony and, what is most important, a rapid economic and social development.

This is the report that has come to us. I have drawn your attention to this matter and have also requested that there should be some discussion—and you have also agreed—on this subject.

MR. SPEAKER: About Sikkim?

SHRI SAMAR GUHA: This is a very important matter. The document has been signed on behalf of the Government of India also. The Government of India is a party to it. So, I request the Minister—the Minister of External Affairs is present here—through you, to make a statement about what has happened and also the role of the Government of India therein. (*Interruptions*). The Minister is there: let him say.

MR. SPEAKER: I will send it to him. He will make a statement at the proper time.

SHRI S. M. BANERJEE (Kanpur): Before this session concludes.

MR. SPEAKER: Let us hope.